

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/316(KB)2022
IA(I.B.C)/635(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	TATA MOTORS FINANCE SOLUTIONS LIMITED VS P.S.EARTHMOVERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Manish Buchasia PCS]for IRP / IA 635 of 2024

ORDER

1. Learned Counsel for the
2. **IA(I.B.C)/635(KB)2024:**
 - a. This is an application for placing on record the Progress Report which is placed at page 17 onwards and this application is supported by an affidavit at page 12 onwards.
 - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/635(KB) 2024 is allowed and disposed of.**
3. List this matter on **12.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**